Interim Resolution Professional : Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344
Name of the corporate debtor:BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 29th March, 2022.
List of operational creditors (Employees)
(Amount in Rs.)

SI. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
0	Total			0	0			0	0	0	0	0	